

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 80 OF 2020

Ramnath Mahadev Sawant
67 years of age, married,
retired teacher, resident of House no.680,
Chawdewada Parse,
Parcem, Pernem, Goa.

..... Petitioner

V e r s u s

1. State of Goa,
through its Chief Secretary,
Secretariat, Porvorim,
Bardez, Goa.
2. Village Panchayat of Parsem,
through its Secretary,
Village Panchayat of Parcem,
Pernem, Goa.
3. The Director of Panchayats
Directorate of Panchayat
3rd floor, Junta House,
Panaji, Goa.
4. Shri Sakharam Mahadev Palni,
resident of Chawdewada,
Parse, Pernem, Goa.

..... Respondents

Mr. Abhijit Gosavi, Advocate for the Petitioner.

Mr. D. Pangam, Advocate General with Mr. Deep Shirodkar, Additional
Government Advocate for the Respondent nos. 1 and 3.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 21st July, 2020

P.C.

1. The learned Counsel for the parties point out that this petition has already been disposed off by judgment and order dated 14th July, 2020 which was thereafter corrected by further order dated 17th July, 2020. Accordingly, this matter may be indicated as disposed off.

M. S. JAWALKAR

M. S. SONAK, J.

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